

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1644  
ANSWERED ON:03.08.2005  
REVENUE EARNED BY PARADIP PORT  
Nayak Shri Ananta

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the details of the revenue earned by Paradip Port from the land given on lease and houses given on rent, annually;
- (b) whether encroachment is on the increase in that port;
- (c) if so, the details thereof as on date; and
- (d) the details of the steps taken for the proper utilization of surplus land, houses and commercial complex owned by the port?

**Answer**

MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU)

(a) The details of the revenue earned by Paradip Port on account of lease hold land and houses let out annually are as under:-

- (i) Lease Hold Land - Rs. 48.99 lakhs
- (ii) Quarters and Houses - Rs. 225.58 lakhs

(b) No, Sir.

(c) Does not arise.

(d) There is no surplus land available with Paradip Port Trust. The port does not own any commercial complex. Houses are allotted to port officials and to Central and State Government employees depending on availability.